

DIVISION BENCH  
COURT - II

**S-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/78(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>NEUSOFT MEDICAL SYSTEMS IMPORT &amp; EXPORT CO LTD VS INDO-US HEALTH CARE PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. None for the parties
2. **TP/78(KB)2024:**
  - a. Registry is directed to issue notice to both the parties by way of speed post or by e-mail and place the tracking information report on record.
  - b. Let it be made IBC compliance.
  - c. List the matter on **16.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**